GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2666
ANSWERED ON:10.12.2012
EWS QUOTA IN SCHOOLS
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Army Schools are following the criteria of admission for Economically Weaker Section (EWS) under Right to Education Act;
- (b) if so, the State-wise details thereof;
- (c) whether the Army Schools have raised objections to the policy of giving admission to 25 percent children belonging to poor families under the Right to Education Act; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): All Army Schools are being run by the local military authority as a welfare measure for educating children of Army personnel. These Schools do not distinguish between wards of Army personnel on the basis of parental status.
- (c) & (d): A case for exemption of Army Schools from the ambit of Right to Education Act has been received from Army HQ and the same is under consideration of the Government.